GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1560 ANSWERED ON:04.03.2011 QUALITY OF PACKAGING MATERIALS Ananth Kumar Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government regulates and monitors the quality of packaging materials being used in packaging of food and beverage items in the country;
- (b) if so, the details thereof;
- (c) whether the Government has received complaints regarding use of poor and substandard quality of packaging materials which are harmful to health;
- (d) if so, the details thereof during the last three years; and
- (e) the action taken by the Government thereon?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

- (a)& (b) Yes. For safe packaging of food items, Rule 49 of the Prevention of Food Adulteration (PFA) Rules prescribes conditions for sale, wherein it is prescribed that no person shall use for manufacturing, preparing or storing any food or ingredient of food intended for sale in any utensil or container which is imperfectly enamelled or imperfectly tinned or which is made of such materials or is in such a state as to be likely to injure such food or render it noxious.
- (c) to (e) The Prevention of Food Adulteration (PFA) Act, 1954 and Rules, 1955 are implemented by the State /UT Governments who draw samples of various food products including packaging materials and take appropriate action under Prevention of Food Adulteration Rules, 1955, if the samples are found not conforming with the standards under Prevention of Food Adulteration Rules, 1955. No data, of such details is maintained centrally.